

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No.361 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

NAME OF THE COMPANY: M/s. Golfink Residency Pvt. Ltd.

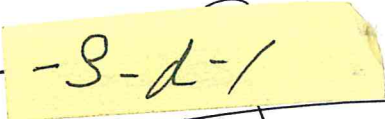
SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. P.K. Mittal, Advocate		
	For the Respondent (s)	: Mr. Manish Raj, Company Prosecutor for ROC Ms. Lakshmi Gurung, Standing Counsel for IT Dept		

ORDER

Ld. Standing Counsel for the Income Tax Department prays for further
to file their reply. Last opportunity is granted to them.

To come up on 9th January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)